

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/59(KB)2013
COMP.APPL/224(KB)2019,
COMP.APPL/173(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	ORNATE LIFE STYLE PVT. LTD. VS GILLANDERS PROPERTIES PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv. : For Petitioner
Mr. Ishaan Saha, Adv.
Mr. Debabrata Ganguly, Adv.
Ms. Debaleena Ganguly, Adv.

Ms. Meenakshi Manot, Adv. : For Respondents
Mr. Saubhik Chaudhury, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Heard the Ld. Sr. Counsel for the petitioner. Ld. Arguing counsel for the respondent is stated to be not available for some personal reasons today.
3. At request, post this matter for arguments on behalf of respondents on **20/2/2024** at 3:00 PM.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)